

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES  
LOK SABHA

UNSTARRED QUESTION NO.195

TO BE ANSWERED ON THE 15<sup>TH</sup> December 2017/ Agrahayana 24, 1939 (SAKA)

**Merger of Associate Banks with SBI**

**195. SHRIMATI P.K.SREEMATHI TEACHER:  
SHRIM.B. RAJESH:**

Will the Minister of FINANCE be pleased to state:

- (a) the total number of branches closed in accordance with the merger of four associate banks with State Bank of India (SBI);
- (b) the details of closed branches in the country State/UT-wise including Kerala in line with the above; and
- (c) the number of managerial and other posts reduced due to the closure of the said branches?

**ANSWER**

The Minister of State in the Ministry of Finance  
(SHRI SHIV PRATAP SHUKLA)

(a): State Bank of India (SBI) has informed that 1,267 branches have been merged in the process of rationalisation following the merger of five Associate Banks and Bharatiya Mahila Bank Limited with SBI.

(b): Details are in Annex.

(c): SBI has informed that there has not been any reduction in posts as a result of branch mergers.

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Lok Sabha Unstarred Question No. 195 for 15.12.2017, regarding “Merger of Associate Banks with SBI”

S. No.	State / Union Territory	Number of branches merged
1	Andhra Pradesh	87
2	Assam	2
3	Bihar	17
4	Chandigarh	5
5	Chhattisgarh	7
6	Delhi	48
7	Goa	7
8	Gujarat	37
9	Haryana	48
10	Himachal Pradesh	22
11	Jammu & Kashmir	1
12	Jharkhand	14
13	Karnataka	167
14	Kerala	55
15	Madhya Pradesh	22
16	Maharashtra	190
17	Meghalaya	1
18	Odisha	15
19	Puducherry	2
20	Punjab	74
21	Rajasthan	125
22	Sikkim	1
23	Tamil Nadu	113
24	Telangana	114
25	Uttar Pradesh	53
26	Uttarakhand	8
27	West Bengal	32
	<b>Total</b>	<b>1,267</b>

Source: State Bank of India

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